

**Statement**

*Details of Mining Companies from whom Iron Ore was procured during 1995-96, 1996-97 & 1997-98*

**Sl. No. Name of the Mining Company**

1. M/s. Bhanja Minerals (P) Ltd., Joda
2. M/s. R.B. Das, Barbil
3. M/s. Kusleshwar Minerals, Barbil
4. M/s. G.R. Mohanty, Barbil
5. M/s. T.P. Sao & Sons, Barbil
6. M/s. Shah Brothers, Chaibasa
7. M/s. S.N. Mohanty, Barbil
8. M/s. Rungta Son (P) Ltd., Barajamda
9. M/s. Penguin Transport Agency, Barbil
10. M/s. Patnaik Minerals Pvt. Ltd., Joda
11. M/s. O.S.I.L. Palaspanga
12. M/s. O.M.D.C. Ltd., Thakurani
13. M/s. O.M.C. Limited, Daitari
14. M/s. National Enterprises, Barbil
15. M/s. N.V. Ram, Barbil
16. M/s. N Sons, Laupada
17. M/s. Kaypee Enterprises, Barbil
18. M/s. K N Ram, Barbil
19. M/s. K J S Ahluwalia, Barbil
20. M/s. K C Pradhan, Banspani
21. M/s. G.S.I.L., Putlipani
22. M/s. Feegrade & Co., Barajamda
23. M/s. Essel lining & Industries Ltd., Barbil
24. M/s. Dr. S Pradhan, Barbil
25. M/s. Deepak Mineral Industries, Barbil
26. M/s. C P Sharma, Barajamda

27. M/s. Bonai Industrial Co. Barbil
28. M/s. Basudeb Agrawala Urumunda
29. M/s. Arjun Ladha, Barbil
30. M/s. TISCO, Joda
31. M/s. S.C. Padhee, Joda
32. M/s. T. B. Lal & Co., Barbil
33. M/s. Serajuddin & Co., Joda
34. M/s. Narayani Sons, Barbil
35. M/s. Kalinga Mining Corpn., Joda
36. M/s. K.C. Pradhan, Joda
37. M/s. India Trade Corpn., Barbil
38. M/s. H.G. Pandya, Joda
39. M/s. BIL, Joda
40. M/s. Rungata Mines (P) Ltd. Barajamda

### Free Trade Pact Between India and Sri Lanka

1577. SHRIMATI CHANDRESH KUMARI: Will the Minister of COMMERCE be pleased to state:

(a) whether India and Sri Lanka will sign some free trade pact during December, 1998;

(b) if so, the details thereof with background and benefits to be available to common man;

(c) whether Government propose to consider free bilateral trade with all its neighbours in the South Asian Region in future;

(d) if so, the details thereof; and

(e) if not the reasons therefor?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) to (e) During the Tenth SAARC Summit at Colombo in July, 1998, an offer was made to all the SAARC member countries that India would be willing to enter into bilateral free trade agreements with them to accelerate the pace of regional

integration and economic growth in the region. Positive response has been received only from Sri Lanka in this regard. Currently, negotiations are taking place between India and Sri Lanka on the proposed bilateral Free Trade Agreement. The first round of discussions was held during November 16-17, 1998. The details of the terms of the Agreement are still under negotiation.

Strengthening trade relations with neighbouring countries will improve India's market access in SAARC countries which is expected to increase economic activity, growth in output and improved employment opportunities for the common man.

#### **Appointment of Outside Consultancy to Study India's Exports**

1578. SHRI RAGHAVJI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to appoint an outside Consultancy to study India's exports and make recommendation for near, mid, long-term measures with special reference to WTO related issues; and

(b) whether Government propose to entrust the job to the Indian Institute of Foreign Trade which is their own organisation and is fully funded by them in case any outside consultancy is not appointed?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) No, Sir.

(b) The IIFT is already closely involved with Ministry of Commerce in conducting various studies relating to export strategy and WTO issues. The IIFT has also been requested to set up a Centre for WTO Studies for focussed academic attention on WTO related issues.

#### **Earnings from Trade Fair, 1998**

1579. SHRI K.M. KHAN: Will the Minister of COMMERCE be pleased to state:

(a) what was the total earning from sale of entry tickets separately from adults, minors during India International Trade Fair, 1998 during Public and non-public hours;

(b) what utilisation is to be made from this earning by India Trade Promotion Organisation;

(c) what was the total earning made by each State Pavillion especially Andhra Pradesh with utilisation of the same by each State;

(d) what is the total earning made by Railways during I.I.T.F 1998 for carrying the passengers to the Fair;

(e) what was the total earning from parking lots constructed near connecting Railway station to I.I.T.F. 98; and

(f) what utilisation is to be made from the earnings as in parts (d) and (e)?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) The details of total earning from sale of entry tickets of India International Trade Fair, 1998 (IITF' 98) are given below:

	Amount (Rs. in lakhs)		
	Adults	Children (5 to 12 years)	Total
During Public hours	136.08	7.66	143.74
During non-Public hours	16.79	—	16.79
Total	152.87	7.66	160.53

(b) The earning are treated as normal income from the activities of India Trade Promotion Organisation (ITPO) and are not earmarked for any specific activity.